

(c) The funds allocated for implementation of the scheme during last three years year-wise is as under:—

Year	Allocation (₹ in crore)
2016-17	3.00
2017-18	6.50
2018-19	5.00

#### **Development of Disabled Persons**

609. SHRI RAMKUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) how much population of the country is disabled as per the census report and how many of them are unemployed;

(b) whether it is a fact that the disabled population are one of the excluded sections of the society and they also face a number of problems in their daily life;

(c) the details of welfare measures and schemes implemented to bring them into the mainstream; and

(d) whether it is a fact that people with disabilities do not receive needed health care and if so, the action taken/proposed to be taken to provide them with best health care?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) According to Census 2011, there are 2.68 crore persons with disabilities in the country which includes persons with visual, hearing, speech, locomotor, and mental disabilities. As per this Census, 36% of persons with disabilities were employed as workers.

(b) Yes, Sir.

(c) In order to protect and promote the rights of persons with disabilities, the Government has enacted the Rights of Persons with Disabilities Act, 2016 which came into force from 19.04.2017. This Act contains various rights and entitlements, and mandates various Governments to take appropriate measures to ensure inclusion and empowerment of persons with disabilities (PwDs). While the disability is a State subject, the Central Government supplements the efforts of the States for the welfare of persons with disabilities through various schemes. The major schemes of the Department are as under:—

- (i) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP): Under ADIP Scheme funds are released to various implementing agencies to assist needy persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.
- (ii) Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA): Under this scheme, assistance is provided to State Governments and to autonomous organisations/Institutions under Central or State Governments, for various activities relating to implementation of the Rights of Persons with Disabilities Act, 2016, particularly for creation of barrier free environment and skill development of persons with disabilities.

(iii) Deendayal Disabled Rehabilitation Scheme (DDRS):

Under the scheme grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

- (iv) Scholarship schemes for students with disabilities such as Pre-matric, Post-matric, Top Class Education, National Overseas Scholarship etc.

(d) No, Sir. Ministry of Health and Family Welfare has informed that persons with disabilities are provided full access to all healthcare facilities provided by the Government and special care is taken to make these facilities available and accessible to them.

**Reservation for eunuchs**

610. SHRIMATI SHANTA CHHETRI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is aware that an estimated 5-6 million eunuchs live in the country, who are deprived, alienated and encounters hostilities since early childhood which are so deep and extreme that, at some point, finding no other social space, they exclude themselves;

(b) whether Government has directed or taken measures such as to provide reservation to help bring eunuchs into mainstream; and

(c) if so, the details thereof?